

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Addinath Rubbers Private Limited Date of Commencement of Liquidation: 14-10-2021; List of Stakeholders as on Date: 21-03-2022; Name of IP: Mr. Sawinder Singh Chug; Process Number: 1; Last 5 digit of registration number: 11459

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	4132256	1	4132256	0	0	0	NA
2	Liquidation costs incurred till date	1	1278091	1	1278091	0	0	0	NA
3	Secured financial creditors	1	65194543	1	65194543	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	21	743623	21	743623	0	0	0	Annexure 5
6	Operational creditors (Employees)	5	547417	0	0	0	0	547417	Annexure 6
7	Operational creditors (Government Dues)	6	62865849	3	52410355	0	0	10455494	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	25	20216367	22	19444701	0	0	771666	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	60321	0	0	0	0	60321	Annexure 9
Total		61	155038467	49	143203569	0	0	11834898	